

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th November, 2022

NO. HC.VII-100(Pt.-VIII)/2010/ 10714 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "***National Seminar on Arbitration and Stress Management (P-1320)***", to be held at the National Judicial Academy, Bhopal on **03rd** and **04th** December, 2022.

Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
P-1320	03-12-2022 to 04-12-2022 Regular	National Seminar on Arbitration and Stress Management	1. Shri Subhrangsu Dhar, Addl. District & Sessions Judge, Goalpara	9864374227	sdhar1411@gmail.com
			2. Shri Nityananda Talukdar, Addl. District & Sessions Judge, FTC, No.3, Kamrup (M), Guwahati	7002559489	nityananda.talukdar@gmail.com

The nominated Judicial Officers are directed to attend the training programme accordingly. Further, they are requested to submit a report after the completion of their respective programme.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/10715-10728/A, dated 17-11-2022

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

3. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Goalpara/ Kamrup (M)
(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).
6. **Shri Subhrangsu Dhar**, Addl. District & Sessions Judge, Goalpara.
7. **Shri Nityananda Talukdar**, Addl. District & Sessions Judge, FTC, No.3, Kamrup (M), Guwahati for information.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are also requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staffs are permitted to accompany along with the nominated participants, since the NJA does not have additional boarding facilities as parallel training programmes are being held at the Academy.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

8. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
17.11.22
REGISTRAR (JUDICIAL)